

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 14th March, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
|----------------------|--|---|---|
| FOR ADMISSION | | | |
| 1. | Original Application No. 73/2018 | Sarita Devi Vs. The Lt. Governor & Ors. | Mr. Satya Narayan Vashishth & Ms. Meena Kumari, Advs. for Applicant |
| 2. | Original Application No. 119/2018 (M.A. No.320/2018) | Harinder Dhingra Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant |
| 3. | Original Application No. 121/2018 | M/s Pawan Dyeing Vs. Central Ground Water Authority (CGWA) & Ors. | Mr. Vivek Gupta, Adv. for Applicant |
| 4. | Original Application No. 122/2018 | Achhnera Nagar Palika Parishad & Anr. Vs. Uttar Pradesh Pollution Control Board | Mr. S. A. Zaidi & Ms. Mansi Chahal, Advs. for Applicant |
| 5. | M.A. No. 182/2018 IN Execution Application No. 45/2017 IN O. A. No. 682/2016 | Pavit Singh Vs. Union of India & Ors. | Ms. Anunaya Mehta, Adv. for Applicant |
| 6. | M. A. No. 331/2018 IN Original Application No. 34/2015 (SZ) | S. Pugazhendi & Ors. Vs. Tamil Nadu State Pollution Control Board & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant in M.A. |
| 7. | M.A. No. 335/2018 IN Original Application No. 384/2017 (PB) IN O.A. No. 99/2017 (CZ) | Pathranand, the Disciple of : Swami Bajranand Ji Maharaj Vs. State of Madhya Pradesh & Ors. | Mr. Daleep Dhyani, Adv. for Applicant |
| AFTER NOTICE | | | |
| 8. | Original Application No. 823/2017 | Vinit Kumar Vs. M/s Sir Shadilal Distillery & Chemical Works Pvt. Ltd. & Ors. | Mr. Vaibhav Sharma, Adv. for Applicant Mr. Arun Kathpalia, Sr. Adv. with Mr. Abhay Chattopadhyay, Adv. for R-1 Mr. B. V. Niren, Adv. for CGSC Mr. R. N. Singh, Adv. for R-4 Dr. Sandeep Singh, Adv. for R-5, 6 & 8 Mr. Mukul Singh, Adv. for MoEF Mr. S. K. Bhattacharya, Adv. Ms. Deep Shikha Bharati, Adv. for State of UP |
| 9. | Original Application No. 20/2018 (M.A. No. 45/2018) | Hans Raj Chugh Vs. Commissioner North Delhi Municipal Corporation of Delhi & Ors. | Ms. Nidhi Tilak Raj, Adv. for Applicant |
| 10. | Original Application No. 65/2018 (Earlier O.A. No. 64/2017 (CZ)) | Millennium Plaza Awas Samiti Vs. State of Madhya Pradesh & Ors. | |

FOR COMPLETION OF PLEADINGS

| | | | |
|-----|--|--|---|
| 11. | Original Application No. 381/2017 | Gaurav Kumar Bansal Vs. State of U.P. & Ors. | Mr. Gaurav Kumar Bansal, Adv. in person Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Ankit Verma, Adv. Mr. Pradeep Misra & Mr. Daleep Dhayani, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA Mr. I. K. Kapila, Adv. for UP Jal Board Nigam Mr. Sharad Chauhan, Adv. |
| 12. | Original Application No. 509/2017 (M.A. No. 185/2018 & M.A. No. 186/2018) | Bijender Singh Vs. Gram Panchayat, Chirao & Ors. | Mr. Shivnath Kumar, Adv. for Applicant Mr. Ankur Mittal, Adv. for R-1 & 2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 6 VSA Legal |
| 13. | M.A. No. 1540/2017 IN Original Application No. 255/2016 | Amarjeet Singh Vs. State of Uttarakhand & Ors. | Mr. Aditya Singh, Adv. for Applicant Mr. Mukesh Verma, Adv. Mr. Vivek Singh, Adv. for State of Uttarakhand |

FOR HEARING

| | | | |
|-----|--|--|---|
| 14. | Original Application No. 58/2013 (M.A. No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018) | Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors. | Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB |
| 15. | Original Application No. 116/2015 (M.A.No.327/2015 & M.A.No.589/2015) | Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB |
| 16. | Original Application No. 144/2015 | Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors. | Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv. |

| | | | |
|-----|--|---|--|
| 17. | Original Application No. 420/2015 (M.A. No. 973/2015) | Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Sharad Chauhan, Adv. Mr. Ravindra Kumar, Adv. for R-3 Mr. Rohit Raj Sachan, Adv. for R-4 Mr. Pradeep Jain, Adv. for R-5 Dr. Indra Pratap Singh, Adv. for R-6 Mr. Dalsher Singh, Adv. for GDA Mr. Pradeep Misra, Adv. for UPPCB Mr. Sunil Kumar Sharma, Adv. for BDA Mr. Raman Yadav, Adv. |
| 18. | Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016, M.A. No. 230/2017 & M.A. No. 92/2018) | RELA & Anr. Vs. State of Andhra Pradesh & Ors. | Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. J. Rama Chandra Rao, AAG with Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-5 Mr. B. V. Niren, Adv. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB |
| 19. | Original Application No. 556/2015 (M.A. No. 958/2016) | Fatehlal Vs. State of Rajasthan & Ors. | Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv. |
| 20. | Original Application No. 518/2016 (M.A. No. 464/2017) | Ashwini Kumar Vs. State of U.P. & Ors. | Mr. Sumeer Sodhi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-5 to 7, 9 & 10 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. Mr. Rajkumar, Adv. for CPCB Mr. A. K. Singhal, Adv. |
| 21. | Execution Application No. 38/2017 (M.A. No. 1339/2017) IN O.A. No. 180/2015 | Sushil Raghav Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Raman Yadav, Adv. Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indira Pratap Singh, Adv. Mr. Rajkumar, Adv. Mr. Vishwajeet Singh, Adv. |
| 22. | Original Application No. 481/2017 | Bharat Bhushan Malviya Vs. Union of India & Ors. | Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. R. N. Singh, Adv. for R-2. Mr. B. V. Niren, Adv. for R-4 Ms. Priyanka Sinha, Adv. for Jharkhand |

For orders, cause list and other information please visit our website: www.greentribunal.gov.in